National Company Law Tribunal Allahabad Bench

CP No. (IB) 07/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: O Hiental Bank of Commence VS. Attento Recycling SECTION OF THE COMPANIES ACT/ 1 & B CODE: 7 of ISB code of 2016

Sl. NO.

Name

Designation

Representation

1. P.K. BATTAL Adwrah Corporals Debton PLBoppen.
2. PERI. RAMA KRISHNA, CHATEF MANAGER (LAW)
D.D.C.
Financial Creditor . P. Ramale

C.P.No.(IB) 07/ALD/2018

Shri Rama Krishna Officer of the Financial Creditor.

The present case is filed as a fresh Case. Shri P.K.Bajpai undertakes to file Vakalatnama on behalf of the Corporate Debtor Company and seeks time to file objection/reply to the Main I & B Petition. Hence, liberty is granted for the same.

The matter to be listed on 21st March, 2018.

Date: 22/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)